

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00761/2017

DATED THIS THE 27TH DAY OF MARCH 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Sunil.HG
S/o Sri.Gangadharappa, HV,
Aged about 30 years
No. 143, Mitravishal Park,
Vidyanagar,
Hubli 580031.Applicant

(By Shri K.Shivakumar..... Advocate)

Vs.

1. Union of India
Rep. by General Manager
South Western Railway,
Gadag Road, Hubli

2. Chairman,
Railway Recruitment Board,
18, Millers Road,
Bangalore 560 046 ...Respondents.

(By Shri N.Amaresh, Railway Standing Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. After hearing in great detail the learned counsel for the applicant decides that the discretion is better than valour. In this

matter we had gone to the nth degree and allowed the applicant to inspect the internal records of the respondents as well. Apparently, nothing worthwhile has come out. At this point the learned counsel for the applicant seeks permission to withdraw the OA. Allowed.

2. OA dismissed as withdrawn. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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